

not taken place even after 36 years of its sanction;

(b) whether Government have investigated into this case;

(c) if not, the reasons therefor;

(d) whether Government propose to investigate the matter now and place the full report on the Table of the House;

(e) whether there is any proposal to take the conversion of this line in the near future; and

(f) if so, the details thereof and if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir. It was sanctioned in the year 1978-79. Gauge Conversion of Nadiā-Kapadvanj section was completed in January, 1993 and new line works between Kapadvanj-Modasa is in progress.

(b) to (d) There was no reason to investigate. The work has been proceeding slowly/ remained frozen due to constraint of resources and relatively lower operational priority of this line.

(e) and (f) Yes, Sir. The conversion portion of the project from Nadiad to Kapadvanj (45 Kms) has already been completed.

Passenger traffic potential between Bhadrachalam and Kovvur

3198A SHRI YERRA NARAYANASWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) the potential of passenger traffic between Bhadrachalam and Kovvur in Andhra Pradesh;

(b) whether it is a fact that Railways have done a passenger traffic potential survey of the Bhadrachalam-Kovvur Sector;

(c) when was this survey completed;

(d) whether a fresh survey is proposed on this; and

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) A Preliminary Engineering-cum-Traffic Survey was done in 1995, in which the total traffic on the section, including passenger traffic was estimated. The Report revealed a Rate of Return of only 7A17%.

(c) July, 1995.

(d) No, Sir.

(e) Does not arise.

Guidelines for constitution of Railway Users Advisory Committees

3199A SHRI MD. SALIM:
SHRI NILOTPAL BASU:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there are any guidelines for the constitution of Railway Users Advisory Committees at Zonal/Divisional/Station level;

(b) if so, the details thereof, and if not the reasons therefor;

(c) the list of members of such Committees at the Zonal, Divisional levels; and

(d) when such Committees were last constituted?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) to (d) With a view to provide a forum for frequent interaction between railways and railway users on matters relating to the services provided by the railways, Railway Users' Consultative Committees are constituted at various levels. Each of these committees are constituted for a two year term. On DRUCCs/ZRUCCS representation is given to local Chambers of Commerce, Passenger Associations, Trade Associations, Consumers Forum, representatives of State Government, State Legislatures, Members of Parliament etc. The Station Consultative Committees consist of rep-